GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.2168

TO BE ANSWERED ON 10th DECEMBER, 2021

CIVILIAN USE OF RASGOVINDAPUR AIRSTRIP

2168. SHRIMATI MANJULATA MANDAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Ministry has issued a No Objection Certificate for the utilization of Rasagovindapur airstrip, Odisha for civilian use;
- (b) if so, the details thereof;
- (c) whether the Government proposes to consider any such proposal for the next round bidding of Regional Connectivity Scheme-UDAN; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) & (b): 'In Principle Approval' for development of Rasgovindapur airstrip into a civil airport was accorded by Air HQ. No proposal for grant of NoC from Ministry of Civil Aviation/Government of Odisha has been received by Indian Air Force.
- (c) & (d): The Government of India considers all proposals for Regional Connectivity Scheme-UDAN on the basis of their merit, viability and feasibility.
